

tion force pickets and involvement of ex-servicemen and villagers in Village Protection Groups.

[English]

Arrests under Official Secrets Act

*64. SHRI THAMPAN THOMAS
SHRI SAMBHAJIRAO
KAKADE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some arrests have recently been made in Delhi under the Official Secrets Act, 1923;

(b) if so, the details thereof; and

(c) the present stage of the case?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): (a) to (c). In the recent months, two important cases were registered by the CBI in Delhi under the Official Secrets Acts, 1923.

2. Lt. Gen. (Retd). Nirmal Puri and Shri Vinod Kumar Khanna, Chairman, M/s. Concord International Private Ltd. were arrested under section 3 and 5 of the Official Secrets Act, 1923 on 6.1.1989 and 25.10.88, respectively. A complaint has been filed in the court of Chief Metropolitan Magistrate, Delhi on 8.2. 1989 for the prosecution of the above named persons under Section 120 (b) IPC read with section 3 and 5 of the Official Secrets Act, 1923.

3. In another case Subhash Chander Dutt and Abdul Wahid Delhvi were arrested on 30.11.88 and 2.12. 88 respectively, for contravening the provisions of the Official Secrets Act, 1923. A complaint is being filed in the Court of chief Metropolitan Magistrate, Delhi, for prosecuting these above named

gentlemen under sections 3,4 and 9 of the official Secrets Act, 1923 read with section 120 (b) I.P.C.

Kaiga Atomic Power Plant

*65. SHRI V. KRISHNA RAO: Will the PRIME MINISTER be pleased to state:

(a) the progress made so far in setting up of the Nuclear Power Plant at Kaiga, Karnataka;

(b) the amount spent for this purpose during the year 1988-89; and

(c) the other details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) Setting up of site infrastructure, main plant civil works and manufacture of equipment and components are in various stages of progress for the Kaiga Atomic Power Project Units 1 & 2.

As on 31st January 1989 total cumulative expenditure on the Project is Rs. 94.76 crores. The expenditure from 1st April, 1988 to 31st January, 1988 is Rs 24. 35 crores.

Village Level computerisation

66. SHRI BASUDEB ACHARYA:
SHRI SAIFUDDIN CHOWDHARY:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to introduce village level computerisation scheme to monitor rural development programmes;

(b) whether the attention of Government has been drawn to the news report on